

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 102
CP 47/241/PB/2023

IN THE MATTER OF:

Soho Limited

.... Petitioner/Applicant

Vs.

Wisdom Tree Foundation

.... Respondent

Order u/S. 241(1) of the Companies Act, 2013

Order delivered on 09.05.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Adv. Shree Prakash Sinha, Adv. Rakesh Mishra, Adv.
Mohua Sinha, Adv. Rishabh Kumar in CA-96/2024

ORDER

New CA-96/2024

Notice of this application be issued to the Respondent(s)/Non-applicant(s) returnable by 18.07.2024.

List the matter **on 18.07.2024.**

Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)